

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 114**

**IN THE MATTER OF:**  
**Martin Consulting LLC**

**CP (IB) No. 81/Chd/Hry/2020**

**...Petitioner-Operational Creditor**

**Versus**

**Bird Execujet Airport Services Pvt. Ltd. ... Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 16.04.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 15.05.2024.

Sd/-  
**Court Officer**